

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **26.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/170/2020
NAME OF PETITIONER : Tragray International INC
NAME OF RESPONDENT : Aelctrona Energy Pvt Ltd
SECTION : Sec 9 of IBC 2016

ORDER

The Petitioner is represented by Ld. Counsel Mr. V.V.Sivakumar and the Respondent is represented by Ld. Counsel Mr. Rigved through video conferencing mode.

It is represented that based on the terms of full and final settlement dated 17.04.2021 arrived at between the parties, a Memo for withdrawal dated 19.04.2021 has been filed in the Registry.

Therefore, this Petition is **dismissed as withdrawn** and liberty as sought for is granted as per terms of the settlement.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)